

RESERVED

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD.

REGISTRATION T.A. NO.122 of 1987(W.P.NO.6705 of 1984).

Umesh Kumar Sharma and 2 others.....Petitioners.

Versus

Railway Board & 4 others.....Respondents.

CONNECTED WITH

REGISTRATION T.A. NO.113 of 1987(W.P. 6006 of 1984),
³¹ ~~31~~ Writ Petitions and one Original Application).

Hon'ble D.S. Misra- AM

Hon'ble G.S.Sharma- JM

(By Hon.G.S.Sharma- AM)

For judgment see our judgment of the
date passed in Jagdish Prasad Phulbhati's
case(T.A. No. 113 of 1987).

G.S. Sharma
16/9/88

J.M.

A.M.

A.M.